

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/1260 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Suchandra Bhattacharjee  
Principal Judge,  
Family Court-II,  
Kamrup (M), Guwahati.

Dated Guwahati, the 28<sup>th</sup> February, 2018.

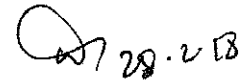
Sub:- **Restricted Holiday.**

Ref:- Your letter No. FCK 5/12/PJ/71/17, dtd. 22.02.2018.

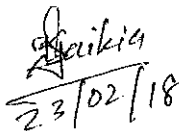
Madam,

With reference to the above, I am directed to inform you that,  
your prayer for Restricted Holiday on 26.02.2018 has been granted/~~rejected~~.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

  
23/02/18